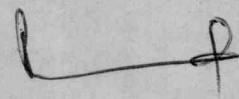


19-2-2001 Hon. Mr. Justice R.R.K. Thakur, VC
Hon. Mr. S. Dayal, A.M.

List has been ~~for~~ revised -
None is present for the applicants.
The OA is dismissed in default. No
order as to costs.


A.M.


VC

lv,